

public health, it was included in this list.

Mr. Deputy-Speaker: This relates to well construction and public health and the other relates to propaganda.

CENTRAL MECHANISED FARMS

*1582. **Shri K. C. Sodhia:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the central mechanised farms are run on co-operative basis; and

(b) if so, the number of families working on them and the terms on which they hold lands?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No, Sir.

(b) Does not arise.

LEPROSY

*1583 **Shrimati Sushama Sen:** Will the Minister of Health be pleased to refer to the replies to supplementaries on starred question No. 1077 on the 17th September, 1954, and state:

(a) whether the Treatment and Study Centres and Subsidiary Centres allotted to the various States under the Leprosy Control Scheme, included in the First Five Year Plan, have since been opened by the States concerned;

(b) if not, the action taken by Government to check the menace caused to the public by the lepers; and

(c) whether Government propose to provide also poor houses or leper houses in the States other than those where the above Centres are to be opened?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) The information is being collected and will be laid on the Table of the Sabha in due course.

(b) and (c) This is the responsibility of the State Governments and the Government of India have no information in the matter.

Shrimati Sushama Sen: What is being done to provide poor houses and leper homes in the areas which are under the Central Government, for instance, the Part C States?

The Minister of Health (Rajkumari Amrit Kaur): Even the Part C States have their Governments. The Government of India is concerned with recommending to the State Governments to take up the problem of leprosy control, which we have done.

Shri A. M. Thomas: May I enquire whether the Government is aware that it is a fact that there is a reduction in the expenditure made by Missions like the Salvation Army in the maintenance of Leper Homes, and, if so, whether the Government has made any evaluation of the requirements of these institutions and what steps do Government intend to take to meet the requirements?

Rajkumari Amrit Kaur: The Government of India does not deal with such institutions. But, in the First Five Year Plan an allotment of Rs. 16 lakhs has been made. Four study centres and 6 subsidiary centres have been allotted to the following States. For example, treatment in study centres, one in Madras, one in Madhya Pradesh, one in West Bengal and one in U.P. As for subsidiary centres, there is one in Bihar, one in Bombay, one in Orissa, one in Assam, one in Vindhya Pradesh and one in Saurashtra.

Shri G. P. Sinha: Is Government aware of the fact that plenty of lepers roam in Connaught Circus and is there any proposal to segregate them from that place?

Rajkumari Amrit Kaur: That again comes under the jurisdiction of the Delhi State.

सरदार ए० एस० सहगल : क्या मैं जान सकता हूँ कि लंप्रासी को दूर करने के लिए कुछ संस्थायें जो कार्य कर रही हैं उनको पंचवर्षीय योजना में मदद देने की किस कदर व्यवस्था है और ऐसी कितनी संस्थाओं को केन्द्रीय सरकार के पास राज्य सरकारों ने भेजा है ?

राजकुमारी अमृत कौर : मैंने अभी कहा है कि १६ लाख एक रखे हैं और उसके अलावा १४ लाख रुपया और है जो कि प्रान्तीय सरकारों को मदद देने के लिए है। प्रान्तीय सरकारों का धर्म है कि जो संस्थायें उनके यहां अच्छा कार्य कर रही हैं उनको मदद दें।

Shri Achuthan: May I know whether first priority will be given in giving shelter to all lepers who are wandering throughout the country and then gradually take up the question of treatment to all.

Mr. Deputy-Speaker: The hon. Member is making a suggestion for action.

WRITTEN ANSWERS TO QUESTIONS

CIVIL AVIATION EMPLOYEES

*1562. **Th. Lakshman Singh Charak:** Will the Minister of **Communications** be pleased to state:

(a) whether it is a fact that as a consequence of the proposed reduction of their salaries, a number of pilots have resigned from the Nationalised Air Companies and have joined the air companies in other countries; and

(b) if so, the names of persons who have so resigned?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

रेलवे समय सारणी

*१५६७. **श्री एम० एल० द्विवेदी :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे प्रशानन रेलवे समय सारणी को संशोधित करने में पहले डाक विभाग से हमेशा परामर्श करती है, जिस से डाक सट्टिंग विभाग थपना समय निर्णय कर सके और डाक के पहुंचने में देर न हो; और

(ख) यदि नहीं, तो उस का कारण क्या है ?

रेलवे तथा परिवहन मंत्री के सभासचिव (श्री शाहनवाज खां) : (क) जी, हां।

(ख) प्रश्न नहीं उठता।

EXPLORATORY TUBE-WELLS

*1568. **Shri V. P. Nayar:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that an agreement has been signed by Government with an American firm for providing advisory services, technical personnel and assistance in the procurement of materials and equipment for construction of exploratory tube wells in India;

(b) if so, the name of the firm and when the agreement was signed;

(c) how far the agreement has been executed; and

(d) whether Government will lay a copy of the agreement on the Table of the House?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) (i) Ralph M. Parsons Co. of U.S.A.

(ii) 7th August, 1954.

(c) An acting Resident Engineer and a Drilling Superintendent have already been deputed by the contractor and their services are being utilised for planning operations under the